

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

06/02/17.

अपर मुख्य न्यायिक मजिस्ट्रेट

In the Court of..... कोर्ट नं-2, गाजियाबाद.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	नियत पाद	NIL				The proposed fine may be deposited in Account number ..... (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	निस्तसि पाद	NIL.				

06/2/17

अपर मुख्य न्यायिक मजिस्ट्रेट  
कोर्ट नं-2, गाजियाबाद

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अपर मुख्य न्यायिक मजिस्ट्रेट

In the Court of..... कोर्ट नं०-४, मजियाबाद

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed
				NIL		Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

अपर मुख्य न्यायिक मजिस्ट्रेट  
कोर्ट नं०-४, मजियाबाद

6/2/13